

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Woolways (India) Limited Date of Commencement of Liquidation: 23-09-2019; List of Stakeholders as on Date: 12-01-2024; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0						NA
2	Liquidation costs incurred till date		5645443						NA
3	Secured financial creditors	2	582861369	2	582861369				Annexure 3
4	Unsecured financial creditors	9	52378660	4	20539750		31808502		Annexure 4
5	Operational creditors (Workmen)	18	1251697	16	378986		872711		Annexure 5
6	Operational creditors (Employees)	11	1952817	8	611790		1341027		Annexure 6
7	Operational creditors (Government Dues)	2	50221926	2	50081511		140415		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	66	164065352	50	16981078		146015517		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		108	858377264	82	671454484		180178172		